

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

ORIGINAL APPLICATION NO.170/00724/2017

DATED THIS THE 30TH DAY OF AUGUST, 2018

HON'BLE DR.K.B.SURESH, MEMBER (J)

HON'BLE SHRI DINESH SHARMA, MEMBER (A)

Balvant S. Kale
Aged about 59 years,
S/o Shambhu,
Working as Postman,
Udyambag SO
Belgaum – 590 008
Residing at
Sri Sai Nilaya,
No. 112, Omkarnagar,
Ankol Road, Hindavadi,
Belgaum – 590 011
.....Applicant

(By Advocate Shri P. Kamalesan)

Vs.

1. Union of India
Rep. By its Secretary,
Department of Post,
Dak Bhavan,
New Delhi – 110 001.

2. Chief Post Master General,
Karnataka Circle,
Bangalore – 560 001.

3. Post Master General,
N.K. Region,
Dharwad – 580 001.

4. Supt. Of Post Offices,
Belgaum Postal Division,
Belgaum – 591 001

....Respondents

(By Shri S. Sugumaran, ACGSC)

O R D E R (ORAL)

(HON'BLE DR. K.B. SURESH, MEMBER (J)

This matter is covered by our order in O.A. No. 643/2017 dated 08.08.2018. Therefore the applicant is also eligible to be considered under the Old Pension Scheme and not under the New Pension Scheme.

2. The OA is allowed as above. No order as to costs.

(DINESH SHARMA)

MEMBER (A)

(DR.K.B.SURESH)

MEMBER (J)

/ksk/

Annexures referred to by the applicant in OA No. 170/00724/2017

Annexure A1 Copy of the assumed charge report dated 03.08.1982

Annexure A2 Copy of the declaration of result date 06.01.2004

Annexure A3 Copy of the Memo dated 28.01.2004 issued by Senior Supdt. of Post Offices

Annexure A4 Copy of the representation of the applicant dated 18.07.2017

Annexure A5 Copy of the Memo dated 14.08.2017 of Senior Supt of Post Offices

Annexure A6 Copy of the Central Administrative Tribunal Ernakulam Bench order dated 15.02.2016 in O.A. No. 20/2015

Annexure A7 Copy of the Central Administrative Tribunal, Bangalore Bench order dated 11.11.2016 in O.A. No. 1610/2015

Annexure A8 Copy of the Hon'ble High Court of Delhi order dated 27.03.2017 in Writ Petition (C) No. 2810/2016

Annexures with reply statement

Annexure R1 Copy of the OM dated 16.05.2001

Annexure R2 Copy of the letter dated 06.09.2002

Annexure R3 Copy of the order dated 18.09.2003

Annexure R4 Copy of the letter dated 02.12.2003

Annexure R5 Copy of the communication dated 04.12.2003

Annexure R6 Copy of the Rule 9 of Appendix 9 of the Postal Volume IV

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